



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ഏപ്രിൽ 4 4th April 2017	നമ്പർ } No. } 14
		1192 മീനം 21 21st Meenam 1192	
		1938 ചൈത്രം 14 14th Chaithra 1938	

PART IV

Private Advertisements and Miscellaneous Notifications

KERALA LIVESTOCK DEVELOPMENT BOARD Ltd.

(A Government of Kerala Undertaking)

GLOBAL E-TENDER NOTICE (RE-TENDER)

No. 425/2016/Pr.

27th February 2017.

(For supply, installation and commissioning of a fully automated Microarray System)

Global e-Tenders (Re-tender) are invited in a two bid system from manufacturers/their authorized agencies for the supply of following equipment with respective specifications, required at the Genomic lab of KLD Board at Kudappanakkunnu, Thiruvananthapuram, Kerala.

The tender has to be submitted as e-tender through <https://etenders.kerala.gov.in>. Only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. The e-tender document and other details can also be obtained from the above portal.

e-Tender ID—2017_ KLDB_113138_1

Tender No.—15/16-17

Items—Fully Automated Microarray system

Quantity—1 Unit

EMD—` 2,50,000

Tender Cost (inclusive of 5% VAT)—` 26,250

Details of e-tender:—

The Tender has two parts:

- (1) Technical bid (scanned copies of Certificates for being the Manufacturers of the equipment (in own letter head)/being the Authorized Dealers of the equipment, issued by the Manufacturers (in the case of Authorized Dealers), technical specifications of the product being offered, brochures of the product being offered, preliminary agreement in the prescribed format in a Kerala Stamp Paper worth ₹ 200. Tender document duly signed and sealed etc. have to be submitted online through the e-tender portal. The original copies of the documents are to be submitted in the given address separately.)
- (2) Financial Bid (BOQ) (Online only)

Tender notification No. 425/2016/Pr dated 27-2-2017

Date and time of issue of tender document online—1-3-2017, 4 p. m. onwards

Closing date of issue of tender document online—5-5-2017, 5 p. m.

Last date and time for the submission of tender online—5-5-2017, 5 p. m.

The Original documents (Except financial bid) should be submitted to the Managing Director, KLD Board Head Office, Gokulam, Pattom, Thiruvananthapuram-695 004 on or before 10-5-2017, 2 p. m.

Date and time of opening of e-tender (Technical-online)—10-5-2017, 2 p. m.

Date and time of opening of financial bid online—To be notified later

Period of validity of offer—120 days from the date of opening of financial bid online.

The amount of EMD and cost of tender form has to be remitted by a single payment through online link in the website www.etenders.kerala.gov.in. through SBT payment gateway or SBT NEFT transfer (please see the instructions to bidders and for further details log on to www.etenders.kerala.gov.in).

(Sd.)

Managing Director.